# NATIONAL COMPANY LAW TRIBUNAL
# KOCHI BENCH

**CORAM:** **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

| | |
|---|---|
| PETITION No./IA No. | CP(IBC)/58/KOB/2022 |
| SECTION | 95(1) IBC R/W 7(2) AAA |
| NAME OF PARTIES | UNION BANK OF INDIA CHALAI BAZAR BRANCH V/S SAHADULLA MOHAMMED ILLIAS. |
| PETITIONERS ADVOCATE/ PROFESSIONAL | A S P KURUP, SADCHITH P KURUP, C P ANIL RAJ, SIVA SURESH. |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | SANKAR P PANICKER, GOPIKA GOPINATH. |

**24 April 2024**

## O R D E R

**IA(IBC)/129/KOB/2024 in CP(IBC)/58/KOB/2022**

Learned Counsel, Mr. Sankar P Panickar appears on behalf of the Applicant through virtual mode. Learned RP Mr K.K.Jose appears through virtual mode**.** Learned Counsel, Mr. C P Anil Raj appears on behalf of Respondent through virtual mode and submits that he has filed the counter/reply affidavit. However, the same is stated to be lying in defect in the Registry of this Tribunal. Let these defects be cured and efforts should be made by the Counsel appearing for the Respondent to place the reply affidavit on record at least 2 days before the next date of hearing. Copy of the reply affidavit may also be served on the Counsel appearing for the other side, if not already served.

List this matter for further consideration on **18.06.2024.**

**IA(IBC)/136/KOB/2024 in CP(IBC)/58/KOB/2022**

List this matter for further consideration on **18.06.2024.**

**CP(IBC)/58/KOB/2022**

List this matter for further consideration on **18.06.2024.**

**Sd /-** **Sd /-**

**SHYAM BABU GAUTAM**
**MEMBER (TECHNICAL)**

**T.KRISHNA VALLI**
**MEMBER (JUDICIAL)**